

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 92**

**TO BE ANSWERED ON MONDAY, JULY 19, 2021/ Ashadha 28, 1943 (Saka)**

**EASE OF DOING BUSINESS RANKINGS**

**92. SHRI A. GANESHAMURTHI:**

**Will the Minister of FINANCE be pleased to state:**

**(a) whether the Union Government has recently published a list of States which are suitable for starting a business and the State of Andhra Pradesh has secured top place for the last three years constantly and the State of Uttar Pradesh has secured 12<sup>th</sup> place last year but secured 2<sup>nd</sup> place during this year;**

**(b) if so, the details thereof; and**

**(c) the parameters followed to evaluate such rankings?**

**ANSWER**

**MINISTER OF STATE (FINANCE)**

**(SHRI PANKAJ CHAUDHARY)**

**(a) & (b) Yes, Sir. Department for Promotion of Industry and Internal Trade (DPIIT) has released the rankings of States and Union Territories (UTs) under Business Reform Action Plan (BRAP), 2019 on 05.09.2020. Andhra Pradesh has secured top position consistently for the last three editions of the exercise (2016, 2017-18 and 2019) and Uttar Pradesh has secured 2<sup>nd</sup> position in the latest edition (2019) compared to 12<sup>th</sup> position earlier (2017-18). The Action Plan included 187 reform points covering 12 business regulatory areas, viz., Access to Information & Transparency Enablers, Labour Regulation-Enablers, Construction Permit Enablers, Single Window System, Sector Specific, Inspection Enablers, Paying Taxes, Environment Registration Enablers, Obtaining Utility Permits, Land Administration/Transfer of Property, Contract Enforcement and Land Availability and Allotment.**

**The Action Plan was shared with States/UTs for implementation of reforms in a time bound manner. The evidences for implementation of reforms were sought from the States/UTs on the EoDB portal (<https://eodb.dipp.gov.in/>). An assessment of the evidences uploaded by the States/UTs was done on the EoDB portal followed by a comprehensive feedback survey conducted from the actual users submitted by the States/UTs.**

**The top States as per the assessment under BRAP, 2019 are tabulated below:-**

<b>S.No.</b>	<b>Name of States/UT</b>	<b>Rank under BRAP, 2019</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>1</b>
<b>2</b>	<b>Uttar Pradesh</b>	<b>2</b>
<b>3</b>	<b>Telangana</b>	<b>3</b>
<b>4</b>	<b>Madhya Pradesh</b>	<b>4</b>
<b>5</b>	<b>Jharkhand</b>	<b>5</b>
<b>6</b>	<b>Chhattisgarh</b>	<b>6</b>
<b>7</b>	<b>Himachal Pradesh</b>	<b>7</b>
<b>8</b>	<b>Rajasthan</b>	<b>8</b>
<b>9</b>	<b>West Bengal</b>	<b>9</b>
<b>10</b>	<b>Gujarat</b>	<b>10</b>

**(c) The assessment of States/UTs under BRAP, 2019 was based on feedback obtained from users/professionals against 180 out of 187 reform points, which is in congruence with the methodology followed by the World Bank Group in its global Doing Business Rankings.**

**\*\*\*\*\***